

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bhatia Global Trading Limited Date of Commencement of Liquidation: 22-10-2020; List of Stakeholders as on Date: 18-02-2022; Name of IP: Mr. Prawincharan Pratulcharan Dwary;
Process Number: 1; Last 5 digit of registration number: 10937

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	7	15384114728	7	15384114728				Annexure 3
4	Unsecured financial creditors	3	5378602686	3	5378602686				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	15	8232964531	15	8171031267		61933264		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	5377162908	3	5377074471		88437		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		28	34372844853	28	34310823152	0	62021701	0	